

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 125

CA No. 143/21, 49/2022, 113/2022, 165/2022, 264/2022

CP No. 97/Chd/Pb/2020

IN THE MATTER OF:-

Jaideep Ghai

...Petitioner

Versus

Umesh Developers Pvt. Ltd & Ors.

...Respondent

Under Section: Sec. 241(1) Sec. 242(4) and Rule 11 of NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

Tanvi
19.04.2024

Sd/-
Court Officer